

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 1318 of 1996

Date of Order: 05-01-98.

SINGLE BENCH

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.

VINOD KR. AGARWAL

VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. B. Sarkar, counsel

For the respondents: NONE.

Heard on: 05-01-98.

O R D E R

S.N. Mallick, V.C.

Division Bench in Court no.1 is not sitting to-day.

Ld. counsel for the petitioner submits that his client is no longer willing to proceed with the case and in support of his contention, a letter written by the petitioner dated 17th December, 1997 has been filed which may be kept with the record.

Accordingly, the application be dismissed for 'non-prosecution'. No order as to costs.



(S.N. Mallick)  
Vice-Chairman.